NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 07.02.2020 (FRIDAY)

COURT - II 10:40 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for | Counsel for |
|--------|--|--|----------------------------|-------------|
| | | | Appellants | Respondents |
| 1. | Comp. App. (AT) (Ins) No. 1109 of 2019 | G. Shivramkrishna. Vs. Isgec Covema Ltd & Anr. | Bhagabati Prasad Padhy. | |

10:50 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|---------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 1427 of 2019 | K.C. Sanjeev Vs. Easwara Pillai Kesavan Nair Interim Resolution Professional of Solar Offset Printers Pvt Ltd & Ors. | Ishaan George | P.V. Dinesh |
| 2. | Comp. App (AT) (Ins) No. 72 of 2020 | Pratibha Devchand Shah Vs. Good Value Financial Services Pvt. Ltd | Pranay | |
| 3. | Comp. App. (AT) (Ins) No. 84 of 2020 | Chunilal Kanjibhai Gohel Vs. Indian Corp Law & Ors. | Namrata Malik | Sabhya Chaudhary-R3 Alok Uchal-R1 |
| 4. | Comp. App. (AT) No.322 of 2019 | Parvinder Singh Sawhney Vs. Sawhney Export House Pvt. Ltd. & Ors. | Sonam Anand | Rajan Sabharwal |

For Admission (Fresh Cases)

| 5. | Comp. App. (AT) | Sansar Investment & Finance Company | Nakul Mohta | |
|----|------------------|--|-------------|--|
| | (Ins) No. 23 of | Pvt. Ltd. | | |
| | 2020 | Vs. | | |
| | | Atlantic Spinning & Weaving Mills Ltd. | | |
| 6. | Comp. App. (AT) | Bhobinder Singh Hundal & Ors. | Hingorani | |
| | (Ins) No. 161 of | Vs. | | |
| | 2020 | Narottambhai Somabhai Patel & Anr. | | |
| | | | | |

Comp. App. (AT) No.68 of 2019

18.

Som Prakash Satsangi

The Registrar of Companies, Banglore, Karnataka & Anr.

| 7. | Comp. App (AT) (Ins) No. 40 of | Harkirat Singh Bedi Vs. | V. Seshagiri | Honey Satpal |
|--------|---|---|---------------------------|---|
| | 2020 | The Oriental Bank of Commerce & Anr. | | |
| 8. | Comp. App. (AT) (Ins) No. 853 of 2019 | Gursharan Singh. Vs. The State Trading Corporation of India Ltd. & Anr. | Naveen Kumar Chaudhary | Nikhil Verma Akash Srivastava- RP Devinder Arora-R |
| 9. | Comp. App. (AT) (Ins) No. 912-913 of 2019 | Anamika Singh & Ors. Vs. Shinhan Bank & Ors. | Moni Cinmoy | Abhishek Puri-R1 Saurabh Kumar- R2 M.K. Pandey-R3 |
| 10. | Comp. App (AT) (Ins) No. 1100 of 2019 | Harrish Khurana. Vs. One World Realtech Pvt. Ltd. | Ashish Middha | Ishant Singh Kato |
| 11. | Comp. App. (AT) (Ins) No. 1188 of 2019 | Bank of Baroda Vs. Vijay Kumar Iyer & Anr. | Nalini Lodha | Sumesh Dhawan-R1 |
| 12. | Comp. App (AT) (Ins) No. 1286 of 2019 | Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors. | Kunal Chatterji | Abhishek Anand- R1 S.K Singh-R2 |
| 13. | Comp. App. (AT) (Ins) No. 1406 of 2019 | A.Balakrishana Vs. Kotak Mahindra Bank Ltd. & Anr. | Gautam Singh | Kesar Dass |
| 14. | Comp. App. (AT) (Ins) No. 1441 of 2019 | Moolsons Holding Pvt Ltd. Vs. Zenal Construction Pvt Ltd. | Misha | Sameer Kumar |
| 15. | Comp. App. (AT) No. 350 of 2019 | S.R. Mohan & Anr. Vs. Duvalla Deekshitutu & Ors. | Kiran B.S. | Mitash Charan-R1 R2, R3 & R5 Ankur Mittal-R7 |
| [earii | ng | | | |
| 16. | Comp. App. (AT) No. 38 of 2019 | Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka | Varuna Bhanrale | P.S. Singh |
| | | With | | |
| 17. | Comp. App. (AT) No.67 of 2019 | Neelam Dhawan & Anr. Vs. The Registrar of Companies, Banglore, Karnataka & Anr. | Shankh Sengupta | P.S.Singh |

P.S.Singh

Shankh Sengupta

After the Above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing (Part Heard)

| S. No. | Case No. | Name of the parties | Counsel for | Counsel for |
|--------|---|---|--------------|--|
| | | | Appellants | Respondents |
| 1. | Comp. App. (AT) (Ins) No. 943 of 2019 | Swwapnil Bhingardevay. Vs. Khandoba Prasanna Sakhar Karkhana Ltd. & Ors. | Murani Kumar | Anandh K CS Ritesh Mahajan-R2 Abhijit Mittal-R4 |

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